

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 734
(To be answered on the 21st November 2019)**

ACCIDENT OF AI FLIGHT

734. SHRI SHANMUGA SUNDARAM K.

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has taken note that AI 922 flight, a Boeing 777-300 on arrival at Mumbai airport had collided with the aerobridge and narrowly escaped the passengers and the ground handling staff and if so, the details thereof;
- (b) whether the Ministry has initiated any enquiry to find out the reasons for the accident and if so, the details thereof and if not, the reasons therefor; and
- (c) the corrective measures taken/being taken by the airlines to avoid such kind of accidents in future?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र पक्ष)

(Shri Hardeep Singh Puri)

(a) to (c) Yes, Sir. On 01.07.2016, M/s Air India B777-200LR aircraft VT-ALG got damaged during taxi in at Mumbai due to collision with the aerobridge. The incident has been investigated by the Directorate General of Civil Aviation (DGCA) and it has been revealed that the Visual Docking Guidance System was unserviceable. Manual marshaling was done to guide the aircraft for parking in the bay. The marshaller did not ascertain the type of aircraft before commencing marshaling of the aircraft. He guided the aircraft beyond the stop point. Due to this, the aircraft crossed its stop point and the engine came in contact with the Aerobridge resulting in damage to the engine. In pursuance of the findings of the investigation, corrective training was imparted to the involved marshaller and Ramp Supervisor. As a corrective action, M/s Air India has revised their Marshaling Procedure.
